GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:484
ANSWERED ON:07.08.2009
POWER GENERATION FROM RENEWABLE ENERGY SOURCES
Pradhan Shri Nityananda

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has set any targets to generate power from the new and renewable energy sources in the next ten years;
- (b) if so, the details thereof;
- (c) whether the Government has prepared or proposes to prepare a vision document in this regard;
- (d) if so, the details thereof; and
- (e) the precise steps proposed to be taken for increasing power generation through new and renewable energy in the future?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a), (b), (c), (d) & (e): A Statement is laid on the Table of the House.

Statement

Statement referred to in reply to parts (a), (b), (c), (d) & (e) of the Lok Sabha Starred Question No.484 for answer on 07.08.2009 regarding Power Generation from Renewable Energy Sources.

- (a)&(b): A capacity addition of 15,000 MW (14,000 MW grid-interactive and 1,000 MW off-grid/distributed) has been proposed from renewable sources during the 11th Plan. Thus, by the end of the 11th Plan grid-interactive renewable power installed capacity is likely to cross 24,000 MW or about 12 per cent of the then likely total installed capacity. A capacity addition of around 15,000 MW each is envisaged for the 12th and 13th Plans. Renewable power capacity by the end of the 13th plan period is likely to reach 54,000 MW, comprising 40,000 MW wind power, 6,500 MW small hydro power 7,500 MW bio-power and 50 MW solar power, which would correspond to a share of about 5% in the electricity-mix.
- (c)&(d): The above targets are part of the 11th Plan proposals of the Ministry of New and Renewable Energy already approved by the National Development Council. An Integrated Energy Policy covering all sources of energy including renewable energy has also been formulated and approved in December 2008. More recently, a draft National Solar Mission document proposing a target of 20,000 MW for solar power by 2020 has received in-principle approval of the PM's Council on Climate Change in its meeting held on 3 August 2009.
- (e): The steps and measures taken by the Government to promote renewable power generation in the country include the following:
- # Fiscal and financial incentives, such as, capital/ interest subsidy, accelerated depreciation, nil/concessional excise and customs duties;
- # Generation based incentives for Solar Power and Wind Power;
- # Preferential tariff for grid interactive renewable power in most potential States;
- # Benefit under Section 80-1A of Income Tax Act 1961 to undertakings setup for the generation or generation and distribution of renewable power;
- # Directives under Electricity Act 2003 to all States for fixing a minimum percentage for purchase of power from renewable energy sources.